

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY SHRI. JYOTI KUMAR TRIPATHI
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(C/ACT)/08/KOB/2023
SECTION	130,213,241,242,242(4A) C/ACT
NAME OF PARTIES	SINDHU SANTHOSH & 4 OTHERS V/S BHOOMIKA DIGITAL CABLE SERVICES PVT LTD & 11 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	ARTIS LAW HOUSE.
RESPONDENTS ADVOCATE/ PROFESSIONAL	C S VIVEK KUMAR, B. ASHOK SHENOY, GIREESH P S, ARJUN R NAIK, UMASANKER U U, PHILIP MATHEW, VINAY MATHEW JOSEPH, MA SHAJI.

16th JULY 2024

O R D E R

CP(C/ACT)/08/KOB/2023

Learned Counsel, Mr. Bijoy Pulipra appears virtually on behalf of the Applicants. Learned Authorised representative PCS Mr. Vivek Kumar appears on behalf of R1 to R10 through virtual mode. None appears on behalf of R11. Learned Counsel, Mr. Arjun R Naik appears virtually on behalf of R12. Learned representing Counsel, Ms. Karthika K J appears on behalf of R13 through virtual mode.

Respondents who have not filed their reply affidavits are hereby granted a **last and final opportunity** to file the same within a period of two weeks. Copy shall be served on the other side.

List the matter for further consideration on **14.08.2024**.

Sd /-

RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

Sd /-

JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)